

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO.1059
TO BE ANSWERED ON 10.02.2023

ELECTRONIC CLUSTERS UNDER EMC 2.0 SCHEME

1059. SHRI SYED NASIR HUSSAIN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has received any application for setting up electronics clusters under the Modified Electronics Manufacturing Clusters Scheme 2.0 (EMC 2.0);
- (b) if so, the total number of applications, State-wise; and
- (c) the total number of these applications which are accepted, rejected or pending?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Government of India's goal is to make India a significant Electronics System Design and Manufacturing hub as part of its Atma Nirbhar Bharat economic policies. Government of India has taken several strategic steps and initiatives for broadening and deepening the electronics manufacturing ecosystem in the country. Accordingly, Ministry of Electronics and Information Technology (MeitY) notified Modified Electronics Manufacturing Clusters (EMC 2.0) scheme on 1st April, 2020 to provide financial support for creation of world class infrastructure along with common facilities and amenities, including Ready Built Factory (RBF) sheds / Plug & Play facilities for attracting major global electronics manufacturers along with their supply chains, to set up their manufacturing operations in such clusters. The scheme is open for receipt of application upto March, 2023 with disbursement of funds upto March, 2028 to the approved projects.

Under the EMC 2.0 scheme, Eight (8) applications for establishment of Electronics Manufacturing Cluster and Two (2) applications for setting up of Common Facility Centres (CFCs) have been received from Seven (7) States across the country. Out of which, 3 applications have been approved and 4 applications have been acknowledged. Remaining 3 applications will be finalized after receiving of requisite documents from concerned applicant. The state-wise details of such applications are placed at **Annexure**.

State	Location	Project Implementing Agency	Area (Acres)	Financial Outlay (Rs. in crore)		Status
				Project Cost	Grant-in-aid	
Andhra Pradesh	Kopparthy, Kadapa YSR District	Andhra Pradesh Industrial Infrastructure Corporation Ltd.(APIIC)	540	748.76	350	Approved
Haryana	IMT Sohna , Nuh District	Haryana State Industrial and Infrastructure Development Corporation (HSIIDC)	500	661.08	331.04	
Maharashtra	Ranjangaon, Phase-III, Pune	<i>Maharashtra Industrial Development Corporation (MIDC)</i>	297.11	492.85	207.98	
Telangana	Divitipally, Mahbubnagar District	<i>Telangana State Industrial Infrastructure Corporation (TSIIC)</i>	378	568.49	264	Acknowledged
	Knowledge City, Hyderabad, Ranga Reddy district, (Common Facility Centre)	T Works Foundation	1	105.56	75	
Uttarakhand	IIE Kashipur ,Udham Singh Nagar District	State Infrastructure And Industrial Development Corporation Of Uttarakhand Ltd. (SIIDCUL)	133.82	115.57	57.78	
Karnataka	Kotur-Balur Industrial Area, Dharwad District	<i>Karnataka Industrial Areas Development Board (KIADB)</i>	224.5	179.14	89.57	
Tamil Nadu	Manallur Tiruvallur District,	The State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)	469.09	661.38	328.35	
	Pillaiakkam, Sriperumbudur, Kancheepuram District		379.30	536.58	265.50	
	Vallam Vadagal, Kanchipuram District (Common Facility Centre)	Tamilnadu Industrial Development Corporation Limited (TIDCO)	1.5	123.78	75	
Total			2,924	4,195	2,044	
